

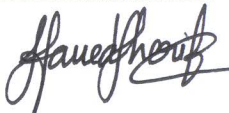
NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/201/2016
NAME OF THE PETITIONER(S) : CMK Subramaniam & 4 Others
NAME OF THE RESPONDENT(S) : M/s AL Housing Pvt Ltd & 5 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	HEMA SRINIVASAN MOHAMED JAVED SHERIF FOR SESHWAR 98406 82110	COUNSEL FOR RESPONDENTS	
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2.	ROHAN RAJASEKARAN Jr. Rajagopal & Raghunathan Advocates 7358315582	Counsel for Petitioner 1-5	
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ORDER

M/s. Rohan Rajasekaran, Rajagopal & Raghunathan, counsel representing petitioner present. Ms. Hema Srinivasan, Mr. Mohamed Javed Sherif, counsel representing Respondents Present. Counsel for petitioner reported ready to submit documents but the respondents counsel stated that some documents were filed by the other side in connection with the matter only two days ago, for which he sought time for filing a reply. Time extended at request. Put up on 22.02.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)